

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

Reminder - II

The Principal District and Sessions Judge,  
Budgam, Samba, Kulgam, Baramulla and  
Reasi,

NO:- 38042-47/S/S Dated :- 19/09/2018

Sub:- Awaiting information regarding Pertaining to Matrimonial disputes etc

Sir,

Kindly refer to this Office letter NO:- 34853-74/Sts Dt: 29.08.2018 and 36299-310/Sts dt: 12.09.2018 on the subject cited above, the information regarding **Pertaining to Matrimonial disputes etc** is still awaited despite lapse of near about three weeks .

In this connection, it is again requested to kindly expedite the matter and furnish the same **tomorrow positively** through **e-mail or tele fax No. 0194-2506639** enabling us to communicate the same to the Supreme Court of India, New Delhi .

Yours faithfully,

NO:- 38042-47/S/S Dt:- 19/09/2018

Copy forwarded to the Incharge NIC High Court Wing, Srinagar for uploading in to the High Court web site .

  
Asstt Registrar 19/09/18

  
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